

SHRIMATI V. JEYALAKSHMI:
What is the reply to my question?

MR SPEAKER I said that the question was of a general nature and if you want to specific reply about Tamil Nadu, you should give separate notice. But let him get up and reply if he can; you are both from the same State

SHRI S MOHAN KUMARA-MANGALAM There have been difficulties in the transport of coal to Tamil Nadu due to stoppage of trains and other difficulties in the Andhra area in the recent past. The supplies of coal did fall very low but we have been able to take steps to bring up supplies to a reasonable level. There was a time when the supplies were for one or two days in Basin Bridge and now the supply has come up to 8—10 days.

SHRI PARIPOORNANAND PAINULI Is the hon. Minister aware that the equipment in some of the thermal power stations were damaged because of the supply of bad quality coal and if so what steps are proposed to be taken to ensure the supply of good quality coal?

SHRI S MOHAN KUMARA MANGALAM There has been no damage because of the coal supply of that character. But there is a controversy which is going on and which will be finalised about the exact quality of coal that will be suitable for different thermal power stations.

WRITTEN ANSWERS TO QUESTIONS

Payment of compensation to people of Jammu and Kashmir for loss of their cattle during 1971 war

*44 **SHRI RAM BHAGAT PASWAN** Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether Government have decided to compensate the people of Jammu and Kashmir for the loss of their cattle during 1971 war with Pakistan, and

(b) if so, the extent of compensation proposed?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY) (a) and (b) The Government of India have no scheme for the payment of compensation in case of such losses. But they have, however, authorised the Government of Jammu and Kashmir to incur expenditure on giving *ex-gratia* assistance to such persons at the prescribed scales. A Statement giving the scales of assistance in respect of loss of cattle is laid on the Table of the Sabha. The expenditure incurred by the State Government on this account is fully reimbursed by the Government of India.

Statement

(A) SCALES OF *ex-gratia* GRANT FOR THE LOSS OF BULLOCK, CAMEL & MILCH CATTLE

Items	Ceiling per family
(a) For bullocks upto	Rs 1,000 per bullock
(b) For a camel upto	Rs 2,000
(c) For a milch cattle upto	Rs 800

The *ex-gratia* grant for bullocks and Camels is admissible to the agriculturists and *ex-gratia* grant on account of milch cattle is admissible to both agriculturists and non-agriculturists.

(B) SCALES OF GRANTS LOAN FOR THE LOSS OF OTHER CATEGORIES

Category	The price is not to exceed
	Rs
1 Horse	500 each
2 Mule	600 each
3 Donkey	150 each
4 She-Goat	100 each
5 He-Goat	100 each
6 Pig	60 each

The maximum number of animals for which this grant will be admissible per family is as follows:

(i) Horses	Two
(ii) Mules	Three
(iii) Donkeys	Five
(iv) Goats	Ten
(v) Pigs	Ten

The loss to the extent of the first Rs. 1,000 for any one family in respect of all the items in para 'B' above taken together, will be treated as 'Grant' while the amount in excess thereof subject to the ceiling of Rs. 2,000 will be sanctioned as loan

Pak allegation re: non-release of P.O.Ws in India

*48 SHRI M. S. SANJEEVI RAO Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news in "The Hindustan Times" dated the 25th January, 1973 that Pakistan repeated the allegation that India was committing serious violations of Geneva Convention by not releasing the Prisoners of War, and

(b) the reaction of Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) India has already repatriated to Pakistan the POWs of the Western sector. Since the Eastern sector POWs had surrendered to the Joint Command of India and Bangladesh forces, the association and participation of Bangladesh in talks on the repatriation of these POWs is essential. Pakistan Government is itself responsible for the delay in the commencement of

talks between the three countries by failing to create the conditions under which Bangladesh can participate in such talks on a footing of sovereign equality.

HMT Unit for Overseas Sales

*50. SHRI C. K. JAFFER SHARIEF: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether the Hindustan Machine Tools is floating a new Company to conduct its overseas sales; and

(b) if so, the main features thereof?

THE MINISTER OF HEAVY INDUSTRY (SHRI T. A. PAI) (a) Yes, Sir.

(b) The objects will be to.—

(a) organise exports of HMT products,

(b) organise market surveys and after sales service for HMT products;

(c) function as the focal point for development of designs and engineering features in HMT products to make them exportable;

(d) augment and introduce HMT participation in joint production and export programmes with other well known international companies in similar lines of manufacture.

Commonwealth Prime Ministers Conference

*51. SHRI K. LAKKAPPA: SHRI P. M. MEHTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Commonwealth Prime Ministers Conference will be held this year in Ottawa; and

(b) whether racial discrimination implicit in Uganda's expulsion and